COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 19 OF 2015 IN APPEAL NO. 108 OF 2014

Dated : 23rd March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. & Ors. ...Review Petitioner(s)/Appellant(s) Vs. Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Review Petitioner(s)/Appellant(s) : Mr. D.L. Chidananda

Counsel for the Respondent(s)

:Ms. Meghana Aggarwal for R-2

<u>ORDER</u>

Post this matter for hearing on <u>01.05.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/kt